

attached to that organisation who died on 3.11.68 would be sent from Patna to Delhi on 5.11.1968 by 11 Up Howrah-Delhi Express. Shri J. M. Wadhwa, Divisional Safety Officer, Danapur, accordingly issued necessary instructions to all concerned for the transport of the dead body. The body was not, however, brought to Patna Jn. station till the departure of 11 Up Howrah-Delhi Express on 5.11.1968. The Bihar State Electricity Board advised later the same day that the body would be sent to Calcutta by 12 Dn. Delhi-Howrah Express, leaving Patna on 5.11.1968, and the Railway Administration made all necessary arrangements for this purpose.

(d) and (e). Do not arise.

Foreign Collaboration

4887. SHRI K. P. SINGH DEO:
SHRI R. K. SINHA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that a delegation of the Confederation of British Industry visited India recently and had discussions with Government regarding foreign collaboration;

(b) if so, the matters discussed with the delegation; and

(c) the outcome thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) and (c). A Note containing details regarding matters discussed is laid on the Table of the House. [*Placed in Library. See No. LT-2758/68*].

Diamond Trading Company, London

4888. SHRI K. P. SINGH DEO:
SHRI D. N. PATODIA:

Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether it is a fact that a team of representatives of the Diamond Trading Company, London which visited India recently

offered to enter into a long term agreement to purchase the entire production of Panna Mines;

(b) if so, whether Government have considered the offer; and

(c) if so, the results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI RAM SEWAK): (a) No, Sir.

(b) and (c). Does not arise.

Industrial Estate in Andhra Pradesh

4889. SHRI V. NARASIMHA RAO:
Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS: be pleased to state:

(a) whether it is a fact that there was a scheme to construct an Industrial estate at Amadalavalasa, Srikakulam District Andhra Pradesh;

(b) the number of sheds proposed to be constructed, the total estimate of the Industrial estate and the amount spent so far; and

(c) the reasons for the delay in construction and the time by which it is likely to be completed?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) There is no scheme for establishment of a conventional Industrial Estate at Amadalavalasa, However, there is an 'Assisted Industrial Estate' there where developed plots are being made available to prospective industrialists to build their own factory sheds.

(b) Being an 'Assisted Industrial Estate', no construction of units or sheds by Government is contemplated. Out of forty six developed plots, nine have been allotted so far; four industrialists have started construction of sheds; and the others are expected to start construction shortly. A total outlay of Rs. 2.07 lakhs was envisaged for acquisition of land and provision of necessary infra-structure facilities for the Estate. Up to 30.9.1968, about Rs. 1.82 lakhs has been spent.

(c) Government do not propose to construct any shed and so there is no question of delay on the part of Government.